

Shrimati Dharmshila Gupta, a Member of this House since April 2024, representing the State of Bihar, is a Doctorate in Botany and has been teaching at Mahila Vidyalaya in Darbhanga.

A grassroots leader, an ardent advocate of women empowerment, Dr. Gupta was a two-time Municipal Councilor in Darbhanga and served as an Independent Director on the Board of Eastern Coalfields. She currently serves as the State President of BJP Mahila Morcha in Bihar.

She is married to Shri Parshuram Gupta, and the couple is blessed with sons Kumar and Kumud and daughters Kajal and Komal.

On behalf of this house, I wish her a long, healthy and happy life, and extend greetings to her family members.

PAPERS LAID ON THE TABLE

MR. CHAIRMAN: Now, Papers to be laid on the Table.

I. Notifications of the Ministry of Home Affairs

II. Report and Accounts (2021-22) of CITCO, Chandigarh and related papers

गृह मंत्रालय में राज्य मंत्री (श्री नित्यानन्द राय) : महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

I. (i) A copy each (in English and Hindi) of the following Notifications of the Ministry of Home Affairs, under sub-section (3) of Section 18 of the Central Reserve Police Force Act, 1949: -

- (1) G.S.R. 535(E) ., dated the 4 th September, 2024, publishing the the Central Reserve Police Force, Tradesmen Cadre, Group 'C' Band posts Recruitment Rules, 2024.
- (2) G.S.R. 597(E) ., dated the 27 th September, 2024, publishing the Ministry of Home Affairs, Central Reserve Police Force, Ministerial Cadre, Head Constable (Daftry), Head Constable (Peon), Head Constable (Farash) and Head Constable (Safai Karamchari Ministerial), Group 'C' Posts Recruitment Rules, 2024.
- (3) G.S.R. 634(E) ., dated the 14th October, 2024, publishing the Ministry of Home Affairs, Central Reserve Police Force, Assistant Commandant (Pharmacist), Group 'A' post, Recruitment Rules, 2024.

[Placed in Library. For (1) to (3), see No. L. T. 906/18/24]

(ii) A copy (in English and Hindi) of the Ministry of Home Affairs Notification No. S.O. 4391(E) , dated the 10 th October, 2024, amending the First Schedule to the Unlawful Activities (Prevention) Act, 1967, by inserting “45. 'Hizb-Ut-Tahrir (HuT)' and all its manifestations and front organisations” in that Schedule, under sub-section (5) of Section 35 of the said Act.

[Placed in Library. See No. L. T. 912/18/24]

II. A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013: -

- (a) Forty-eighth Annual Report and Accounts of the Chandigarh Industrial and Tourism Development Corporation Limited (CITCO), Chandigarh, for the year 2021-22, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above report.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (a) above.

[Placed in Library. See No. L. T. 908/18/24]

Reports and Accounts (2021-22, 2022- 23 and 2023-24) of various Universities and Institutes and related papers

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI SUKANTA MAJUMDAR): Sir, I lay on the Table:—

(A) (1) A copy each (in English and Hindi) of the following papers under the sub-section (3) of Section 30 and sub-section (4) of Section 31 of the Central Universities Act, 2009: -

- (i) (a) Annual Report of the Guru Ghasidas Vishwavidyalaya, Bilaspur, Chhattisgarh, for the year 2022-23.
- (b) Annual Accounts of the Guru Ghasidas Vishwavidyalaya, Bilaspur, Chhattisgarh, for the year 2022-23, and the Audit Report thereon.
- (c) Review by Government on the working of the above Vishwavidyalaya.

[Placed in Library. See No. L. T. 883/18/24]

- (ii) (a) Fourteenth Annual Report of the Central University of Rajasthan, Ajmer, Rajasthan for the year 2022-23.
- (b) Annual Accounts of the Central University of Rajasthan, Ajmer, Rajasthan for the year 2022-23, and the Audit Report thereon.